

ORDER SHEETO.A/MA/RA/CP NO. 230/06 OF 20 06

(5)

Applicant/s B. S. Johari Respds. U.O. 1 & 2Advocate for Applicant/s Shri A. Sivarajan Advocate for Respondent/s Shri S. P. Sharma

Notes of the Registry	Orders of the Tribunal	Sheet No.
<u>Note of Registry</u> No. R.A has been received so far <u>2</u> 7-10-08 OR J/P on 31/10/08 Cm	<u>24.9.08</u> <u>Hon Mr Justice A.K. Garg, JM</u> Adjourned. List on 15.10.08. BSC <u>may</u> C.O. <u>15.10.08</u> <u>Hon Mr A.K. Garg, JM</u> At though there are several counsels for the applicant, but none appears on revised call. So S.P. Sharma, learned counsel for the respondents. It appears that the applicant has lost interest in pursuing this case. The OA is dismissed in default for non prosecution. me <u>An Garg</u> (A.K. Garg) Member-J	